

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/31(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	FORTUNE ISPAT PRIVATE LIMITED VS CORPORATE ISPAT ALLOYS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. K.C. Garg, Adv. : For Fortune Ispat Pvt Ltd.
Mr. S. Agarwal, Adv.

Mr. Hemant Tiwari, Adv. : For Creditor

Mr. S.K. Tiwari, Adv. : For Official Liquidator

ORDER

1. Ld. Counsel for the parties present.
2. At the request of Ld. Counsel for Official Liquidator, post this matter on **15/3/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**